

**Defective Case Register from 2025-09-25 to 2025-09-25**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-OTAPL/39619/2025	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL)	2025-09-25	not proper page mark
2	D-CONTC/40252/2025	ADV	2025-09-25	page no.12 not neat.2. cause title of annex.1 to be filed.
3	D-CRLMP/29774/2025	SUSANTA KUMAR BARAL	2025-09-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of the Father of the petitioner in cause title not tally with affidavit.
4	D-ABLAPL/29866/2025	SUSHANTA KUMAR JOSHI	2025-09-25	Code No. mentioned in the Index not correct.
5	D-WP(C)/38884/2025	SOVENSWAR NAYAK	2025-09-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 to 18 23 24 31 32 not neat.
6	D-WP(C)/39043/2025	DILLIP KUMAR SAHU	2025-09-25	1. Date of representation under Annexure-5 does not tally wit para-14 of the petition.
7	D-CONTC/37761/2025	ADV.	2025-09-25	1. W.P.(c) case number not correctly furnished in synopsis.
8	D-CONTC/37774/2025	ADV.	2025-09-25	Subject code not furnished.
9	D-WP(C)/39145/2025	BIKRAM SENAPATI	2025-09-25	1.Occupation of the Petitioner not furnished in affidavit and Declaration.
10	D-CRLA/29256/2025	ASWINI KUMAR KARMI	2025-09-25	Period of Delay 59 2. sl. 4 of all the affidavits are not correct. 2. paragraphs nos . not correct in declaration of all I.As.
11	D-CRLMC/29309/2025	KSHIROD KUMAR PAHIL	2025-09-25	1. Name of the petitioner on cause title does not tally with Index.2. Age of the petitioner no.2 not furnished in the cause title.
12	D-WP(C)/39965/2025	JAJATI KISHORE MOHANTY	2025-09-25	Page 47 not neat.
13	D-WP(C)/38993/2025	DILIP KUMAR SAHU	2025-09-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. code no. not correct in synopsis.2.Dt. of notice in para.10 of petition not tally with index.3.Age of the deponent in affidavit not tally with cause title.4.paragraphs not correct in declaration of affidavit. 5.page nos. 23 35 and 39 are not neat.
14	D-BLAPL/29674/2025	DHARMENDRA SETHY	2025-09-25	.Petition not correctly addressed to Honorable Court

15	D-RPFAM/39824/2025	ASHUTOSH MOHANTA	2025-09-25	good ground not furnished
16	D-BLAPL/29457/2025	SANJEEB KUMAR JENA	2025-09-25	30-OTHER DEFECT (IF ANY) 1. Paragraphs mentioned in the petition is not under the affidavit. 2. A. fee is deficient on Rejection order
17	D-WP(C)/40241/2025	RAJJEET ROY	2025-09-25	Page 29 not neat and legible.
18	D-WP(C)/38908/2025	MANAS KUMAR CHAND	2025-09-25	Page 15 16 and 17 not neat and legible.
19	D-WP(C)/39629/2025	MANOJ PANIGRAHI	2025-09-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
20	D-ABLAPL/29981/2025	MANAS KUMAR CHAND	2025-09-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
21	D-BLAPL/29995/2025	PRAVAT KUMAR NAYAK	2025-09-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name AND address of OP. no.2 and name of the Victim mentioned in para-3 of the petition should be deleted. Thereafter put up for SR.
22	D-WP(C)/39445/2025	SUBHADUTTA ROUTRAY	2025-09-25	1 page 37 not legible.
23	D-WP(C)/38551/2025	BISWARANJAN MAHARATHA	2025-09-25	Page nos.18 22 not neat and legible.
24	D-WP(C)/38814/2025	RAJIV KUMAR MAHANTA	2025-09-25	Name of petitioner no. 8 not correct in cause title.
25	D-BLAPL/29916/2025	KIRTAN DANG	2025-09-25	1. Pending before the court mentioned in the cause title is not tally with Rejection order.
26	D-WP(C)/39564/2025	DILIP KUMAR SAHU	2025-09-25	1-COURT FEE IS DEFICIENT. 1. Page no.26 not neat and legible.2. Deficit court fee of Rs.6/- not paid on the petition.
27	D-CONTC/37779/2025	ADV.	2025-09-25	1. W.P. (c) case number not correctly furnished in Index. 2. Name of the Deponent not mentioned in Declaration.
28	D-CRLA/29276/2025	RAMAKANTA PRADHAN	2025-09-25	Period of Delay 19 2.deficiency A. fee Rs.89.55p. to be paid 3. Code Not correct.
29	D-BLAPL/29966/2025	PRATAP CHANDRA MISHRA	2025-09-25	Not Properly Indexed.
30	D-CRLMC/29855/2025	RAJENDRA KUMAR SAHU	2025-09-25	1. Provision of law not correctly furnished. 2.As per standing order no. 01/2023 Prayer for bail should not be made in the CRLMC AND I.A.petition. 3..Names In Capital Letters Of All The Signing Advocates Not Indicated
31	D-BLAPL/29791/2025	TUKUNA KUMAR MISHRA	2025-09-25	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				20-VERNACULAR CERTIFICATE NOT FURNISHED.  1.Not properly paginated from Annexure-4 and 5. 2.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application
32	D-CONTC/37420/2025	ADV.	2025-09-25	1. Fathers name not correctly furnished in affidavit. 2. Date of order not correctly furnished 9th line of the para no.2.
33	D-ABLAPL/29902/2025	SWARAJ PATEL	2025-09-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Put up for S.R there after
34	D-WP(C)/38903/2025	MANAS KUMAR CHAND	2025-09-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 17 not legible.
35	D-CONTC/38510/2025	ADV	2025-09-25	1. Page no.8 not legible.
36	D-CRLMP/29613/2025	SRINIVAS MOHANTY	2025-09-25	.Subject Code incorrectly Mentioned
37	D-WP(C)/39000/2025	SANJAT DAS	2025-09-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  side of he page no. 11 not neat.
38	D-CMP/37084/2025	PRAFULLA KUMAR LENKA	2025-09-25	Status of petitioner not mentioned in cause title.
39	D-CRLMC/29187/2025	SUBRAT KUMAR NAYAK	2025-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Date of Cognizance order under Annexure-4 does not tally with petition.2. Paragraph no. not correctly furnished on declaration in I.A.3. Welfare fee of Rs.50/- not paid on V.nama.
40	D-ABLAPL/29908/2025	SEJAL NAYAK	2025-09-25	1. Code No. not mentioned in the Petition. 2. In Affidavit name of the father of Deponent mentioned not correct under Sl.No.1. 3. Annexure 1 not attested.
41	D-CRLMC/29301/2025	SRINIVAS MOHANTY	2025-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. As per standing order no.1/23, Prayer for Bail should not be made in the CRLMC petition.2. Paragraph no. not correctly furnished on declaration. Put up further S.R.
42	D-WP(C)/39423/2025	BISWARANJAN MAHARATHA	2025-09-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				Nexapali Panchayat Staria Sangha mentioned in the cause title appears to be wrong.
43	D-WP(C)/39415/2025	BISWARANJAN MAHARATHA	2025-09-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
44	D-WP(C)/39149/2025	BIKRAM SENAPATI	2025-09-25	1.Name and Signature of the Petitioner Wrongly Furnished in V>Nama.
45	D-ABLAPL/29975/2025	PRASANNA KUMAR MISHRA	2025-09-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Page no.15 not neat and legible.
46	D-WP(C)/38899/2025	MANAS KUMAR CHAND	2025-09-25	Page 19 not neat.
47	D-ABLAPL/29939/2025	BHABANI SANKAR MISHRA	2025-09-25	Name of the Informant appearing in Para 2 be redacted.
48	D-MACA/39967/2025	SATYABHUSAN DAS	2025-09-25	L.T.I not mentioned nor attested
49	D-ABLAPL/29909/2025	SEJAL NAYAK	2025-09-25	1. Attested Annexure-1 and 2 not filled.
50	D-CRLREV/29323/2025	DAMAODAR PANTURU	2025-09-25	Period of Delay 730 days delay, Limitation petition not filed. 2. Good ground certificate not furnished.
51	D-WP(C)/39037/2025	DILIP KUMAR SAHU	2025-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no. not correctly furnished on declaration.
52	D-ABLAPL/29942/2025	BHABANI SANKAR MISHRA	2025-09-25	1. Synopsis not page marked. 2. Name of the Informant appearing in Para 2 be redacted.
53	D-CRLA/29306/2025	SAYANTAN PANDA	2025-09-25	Put up for S.R. after redacting the name of respondent No.2
54	D-BLAPL/29495/2025	DEBASHIS MITRA	2025-09-25	1. Pending before the court mentioned in the cause title not tally with Rejection order.
55	D-BLAPL/29979/2025	BASANTA KUMAR DAS	2025-09-25	Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application
56	D-CRLA/29059/2025	SAROJ KUMAR DASH	2025-09-25	8-CAUSE TITLE NOT IN ORDER.  1. Period of Delay 300 2. Court Fee Rs.6/- not paid. 3.Nomenclature not correctly mentioned entire petition.
57	D-CRLMP/29267/2025	SUSANTA KUMAR NAYAK	2025-09-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  PAGE NO.10 NOT LEGIBLE
58	D-WP(C)/38875/2025	SHASHI BHUSAN JENA	2025-09-25	1. As per index, Annexure-2 not described in the petition.2. Annexure-4 described in the petition a

				twice
59	D-ABLAPL/29991/2025	BHABANI SANKAR DAS	2025-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
60	D-WP(C)/39018/2025	AKSHAYA KUMAR PANDEY	2025-09-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.23 not neat.
61	D-BLAPL/30001/2025	AMLAN SHAKTI PAUL	2025-09-25	Honble Court not tally with Rejection order and cause title.
62	D-CRLREV/29927/2025	BIJAYA KUMAR RAGADA	2025-09-25	Period of Delay 2 day delays ,Limitation petition not filed 2.Being aggrieved Ground and Good ground not mentioned in petition.
63	D-WP(C)/38533/2025	CHITTA RANJAN LENKA	2025-09-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.30 not neat and legible.2. Page nos.31 to 35 not marked on the file.
64	D-CRLMP/29687/2025	SUSHANTA KUMAR JOSHI	2025-09-25	1. Page nos. 11 to 13 not legible.
65	D-ABLAPL/29944/2025	MANASI MOHAPATRA	2025-09-25	1. Index not proper. Synopsis and Date Chart not included in the Index. 2. Marking of Date Chart as Appendix 2 not proper. 3. Date of filing of FIR mentioned in Date Chart not correct. 4. Occupation of the Deponent not mentioned in Affidavit
66	D-CRLMC/29153/2025	BHABANI SANKAR MISHRA	2025-09-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not mentioned in Assessment slip.
67	D-ABLAPL/29940/2025	AMITAV TRIPATHY	2025-09-25	Name of the Informant and her husband appearing in Cause Title and Name of the Informant appearing in Para 2 be redacted.
68	D-WP(C)/39417/2025	BISWARANJAN MAHARATHA	2025-09-25	.Subject Code Not Furnished .
69	D-WP(C)/37509/2025	RAJIV KUMAR MAHANTA	2025-09-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
70	D-WPCRL/29391/2025	CHAKRADHAR SINGH	2025-09-25	IT MAY BE REGISTERED AS CRLMP 2..Subject Code incorrectly Mentioned
71	D-BLAPL/29455/2025	DEEPAK RANJAN PARIDA	2025-09-25	1.F.I.R. lodged before the IIC, Kendrapara Sadar P.S. mentioned on first para of the petition is not correct.
72	D-BLAPL/29974/2025	JYOTIRMAYA SAHOO	2025-09-25	30-OTHER DEFECT (IF ANY) Information furnished in para-2 of the petition is not correct.
73	D-CONTC/40251/2025	ADV	2025-09-25	cause title of annex.1 to be filed.

74	D-ABLAPL/29999/2025	PRAFULLA CHANDRA DAS	2025-09-25	1. G.R.Case No. not mentioned in the petition.
75	D-WP(C)/39146/2025	BIKRAM SENAPATI	2025-09-25	1. Page No.-98 is not available in the petition. 2..Subject Code Not Furnished .
76	D-RPFAM/39914/2025	ANAM CHARAN PANDA	2025-09-25	being aggrieved furnished totally wrong, good ground certificate not furnished
77	D-CRLMC/29296/2025	SRINIVAS MOHANTY	2025-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per standing order no.1/23,Prayer for Bail should not be made in the CRLMC petition.2. Paragraph no. not correctly furnished on declaration.Put up for further S.R.
78	D-WP(C)/38891/2025	PRATIK DASH	2025-09-25	Page marking not tally with book mark and Index.Page 26 not neat. 2..Subject Code Not Furnished .
79	D-WP(C)/40516/2025	LALIT KUMAR MAHARANA	2025-09-25	30-OTHER DEFECT (IF ANY) 1. Code no. not furnished in index. 2.D.c.fee Rs. 24/- to be paid .3. page nos.64 and 65 not neat
80	D-WP(C)/39298/2025	SATYA PRAKASH NATH	2025-09-25	Page no. 26 40 not neat.
81	D-WP(C)/39432/2025	BISWARANJAN MAHARATHA	2025-09-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
82	D-CRLMC/29287/2025	RAMDAS ACHARY	2025-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2.Age of the deponent not correctly furnished in the affidavit and I.A.
83	D-BLAPL/29452/2025	SANJEEB KUMAR JENA	2025-09-25	30-OTHER DEFECT (IF ANY) 1. A.fee is deficient on Rejection order. 2.Paragraphs mentioned on the petition is not under the Affidavit. 3. Page No. 4 is not filed in the petition.
84	D-WP(C)/38996/2025	KAILASH CHANDRA MISHRA	2025-09-25	para 7 and 8 of petition not tally with annex.4 and 5.
85	D-WP(C)/36631/2025	PRAJIT KUMAR PRADHAN	2025-09-25	1-COURT FEE IS DEFICIENT. D.C.fee of 30/- not paid.
86	D-WP(C)/39302/2025	SATYA PRAKASH NATH	2025-09-25	Page no. 41 not neat.
87	D-WA/39355/2025	GOPINATH MISHRA	2025-09-25	good ground not furnished, 1- c copy of impugned order ,petition copy of original petition to be filed , further SR
88	D-CRLREV/30000/2025	DILIP KUMAR MISRA	2025-09-25	1. Index not page mark . and Annexures not correctly page mark.
89	D-WP(C)/39425/2025	BISWARANJAN MAHARATHA	2025-09-25	.Subject Code Not Furnished .

90	D-CRLMC/29362/2025	SK. ZAFARULLA	2025-09-25	1. Page no.8 Annex-2 not exhibited. 2. PR number not correctly furnished in Index.
91	D-WP(C)/40247/2025	LINGARAJ SARANGI	2025-09-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 34 not neat.
92	D-ABLAPL/29941/2025	ANURAG PATI	2025-09-25	1. Index first page not signed. 2. Age of the Petitioner in Cause Title and Affidavit not tally. 3. Annexure 1 page 15 and 16 not legible. 4. Annexure 2 not marked. 5. Annexure 5 not properly page marked. Page 115 and 116 marked twice . Page 107 108 115 and 116 not legible.
93	D-RSA/32097/2025	SURESH CHANDRA DASH	2025-09-25	L.T.I not attested on the vakalat.
94	D-CRLREV/29487/2025	TAPAN MISHRA	2025-09-25	Period of Delay 3029 days delays, Limitation petition not filed 2. Occupation not mentioned
95	D-CRLA/29393/2025	ANANTA NARAYAN PATTANAYAK	2025-09-25	Receipt showing copy On Vig.counsel filed but counsel for E.D.not filed. 2.Copy of the order dtd. mentioned in Annex-14 does not tally with Index and petition.
96	D-WP(C)/37863/2025	BHAGABAN BEHERA	2025-09-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
97	D-WP(C)/39434/2025	BISWARANJAN MAHARATHA	2025-09-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. .Subject Code incorrectly Mentioned
98	D-WP(C)/38858/2025	PRADEEP KUMAR DASH	2025-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date of RTI Act under Annexure-10 does not tally with para-15 of the petition.2. Age of the deponent on affidavit does not tally with cause title.3. L.A.A.fee of Rs.10/- not paid on V.nama.
99	D-WP(C)/39147/2025	BIKRAM SENAPATI	2025-09-25	1.D.C.Fee of Rs.6/- to be Paid on C.T.
100	D-WP(C)/38909/2025	MANAS KUMAR CHAND	2025-09-25	Page 15 and 16 not neat.
101	D-WP(C)/39431/2025	BISWARANJAN MAHARATHA	2025-09-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Subject Code Not Furnished .
102	D-WP(C)/39827/2025	DR. PRASANTA KUMAR MISHRA	2025-09-25	.Subject Code Not Furnished .
103	D-CRLMC/29292/2025	RAKESH KUMAR SARANGI	2025-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Age of the deponent on affidavit does not tally with cause title.
104	D-WP(C)/38888/2025	MANAS KUMAR CHAND	2025-09-25	Page 15 not neat.
105	D-BLAPL/29913/2025	PRINCE PATNAIK	2025-09-25	1. Page no 12 to 15 not legible
106	D-WP(C)/38080/2025	HRUDANANDA MOHAPATRA	2025-09-25	1-COURT FEE IS DEFICIENT. 1. Deficit court fee of Rs.48/- not paid on the petition.
107	D-WP(C)/38577/2025	BIREN SANKAR TRIPATHY	2025-09-25	Rule-V111of Orissa High Court P.I.L rules not complied.
108	D-WP(C)/39858/2025	ACHYUTANANDA PATTANAIK	2025-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of deponent not correct in affidavit.
109	D-WP(C)/40232/2025	BINI MISHRA	2025-09-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 to25 29 to 39 42 50 55 56 and 57 not legible.
110	D-ABLAPL/29996/2025	RAMESH CHANDRA ROUT	2025-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
111	D-RPFAM/40223/2025	MANORANJAN MISHRA	2025-09-25	good ground not furnished
112	D-BLAPL/29961/2025	BIBEKANANDA MAHAPATRA	2025-09-25	30-OTHER DEFECT (IF ANY) Petitioner no. 2 not signed in V.nama.
113	D-WP(C)/38881/2025	MANAS KUMAR CHAND	2025-09-25	Page 15 and 22 not neat.
114	D-WP(C)/39014/2025	AKSHAYA KUMAR PANDEY	2025-09-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.23 partially neat.
115	D-WP(C)/39900/2025	CHITTA RANJAN PATTNAIK	2025-09-25	H.C.B.A.W.F.Fee Rs.50.00 not filed in V.Nama.
116	D-CMP/36319/2025	SARADA PRASANNA SARANGI	2025-09-25	.Subject Code Not Furnished .
117	D-GUAP/35553/2025	BABITA PATTNAIK	2025-09-25	deficit 6/ to be paid 2.Code not correct
118	D-WP(C)/40234/2025	SONITA BISWAL	2025-09-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 19 20 21 26 27 28 and 29 not legible.
119	D-CMP/37781/2025	BIKRAM CHANDRA GHADAI	2025-09-25	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as WP(C)

120	D-ABLAPL/29955/2025	PRAFULLA KUMAR BISWAL	2025-09-25	30-OTHER DEFECT (IF ANY) Annexure 2 page 22 not legible.
121	D-WP(C)/39013/2025	PRADEEP KUMAR PANDA	2025-09-25	Age of the op.nos. 7 to 9 not mentioned in the cause title.
122	D-CRLREV/29557/2025	ASHOK DAS	2025-09-25	1.Annex-1 not mentioned in petition.
123	D-MATA/40158/2025	BYOMAKESH TRIPATHY	2025-09-25	AU fee Rs 2/ not paid
124	D-RPFAM/39637/2025	PRANAYA KUMAR MOHAPATRA	2025-09-25	w f fund 50/ not stamped
125	D-WP(C)/39142/2025	BIKRAM SENAPATI	2025-09-25	1.Occupation of the petitioner not Furnished in affidavit and declaration.
126	D-OTAPL/39618/2025	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL)	2025-09-25	not proper page mark, further sr after disposal of IA 160/ 2025
127	D-CMP/36974/2025	NETRANANDA BISWAL	2025-09-25	Status of parties not mentioned in cause title.Age of op not mentiond.
128	D-CRLA/29271/2025	SUSANTA KUMAR NAYAK	2025-09-25	Affidavits are not proper format.
129	D-RPFAM/40169/2025	AKSHAYA KUMAR SAHOO	2025-09-25	good ground not furnished
130	D-WP(C)/40332/2025	SUSANTA KUMAR LENKA	2025-09-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 44 45 and 46 not neat.
131	D-CONTC/40255/2025	ADV	2025-09-25	Age of the deponent not tally with cause title
132	D-CMP/37021/2025	SURYA NARAYAN SATPATHY	2025-09-25	C copy of annexure-1 not filed.
133	D-WP(C)/38894/2025	MANAS KUMAR CHAND	2025-09-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 not neat.
134	D-CRLA/29351/2025	JNYANANANDA PANDA	2025-09-25	Name of Respondent No.02 be deleted from appeal memo.
135	D-WP(C)/38912/2025	SUKANTA KUMAR DALAI	2025-09-25	Page 29 not neat.
136	D-ABLAPL/30088/2025	NIHAR RANJAN SAHOO	2025-09-25	14-NOT PROPERLY INDEXED.
137	D-BLAPL/29987/2025	BIJAY SWAIN	2025-09-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Para No.-2 of the Affidavit is not correct. 2..Name Of The Filing Advocate Not In Capital Letters In The Petition 3..Petition not correctly addressed to Honorable Court

138	D-CRLMC/29863/2025	BIKRAM CHANDRA GHADEI	2025-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent not furnished in the affidavit.2. As per impugned order under Annexure-1, the name of the Lower court not correctly furnished in the petition.
139	D-BLAPL/29893/2025	AMITAV TRIPATHY	2025-09-25	1.Petitioner no 3 - Lalman Sahu mentioned in the cause title not reflected in the Rejection order.
140	D-CRLMC/29502/2025	SAPAN KUMAR LENKA	2025-09-25	.Subject Code incorrectly Mentioned
141	D-CRLA/29335/2025	SEVATI SOREN	2025-09-25	Put up for S.R. after filing of consolidated Appeal memo.
142	D-BLAPL/29773/2025	JYOTIRMAYA SAHOO	2025-09-25	14-NOT PROPERLY INDEXED.
143	D-CRLMC/29828/2025	NIHAL RATH	2025-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Date of office order under Annexure-2 dos not tally with Index and para-3 of the petition.2. Date of Resolution under Annexure-7 does not tally in Book marked.3. Age of the deponent on affidavit does not tally with cause title
144	D-BLAPL/29670/2025	BAIJAYANTI MOHANTY	2025-09-25	1.Age of the petitioner mentioned in Cause Title does not tally with that of rejection order.
145	D-WP(C)/38917/2025	BIBHUTI KESHARI BISWAL	2025-09-25	.Subject Code Not Furnished .
146	D-ABLAPL/29953/2025	JANAKI KANTA MAHAPATRA	2025-09-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Synopsis not signed. 2. Annexure 1 page 14 and 15 not legible.
147	D-WP(C)/39829/2025	DR. PRASANTA KUMAR MISHRA	2025-09-25	.Subject Code Not Furnished .
148	D-WP(C)/39016/2025	AKSHAYA KUMAR PANDEY	2025-09-25	page no.26 27 are not neat.
149	D-WP(C)/40258/2025	SURYASNATA MOHAPATRA	2025-09-25	Page 15 and 17 not legible.
150	D-WP(C)/38070/2025	BAMADEV BARAL	2025-09-25	.Subject Code Not Furnished .
151	D-WP(C)/40124/2025	BISWABIHARI MOHANTY	2025-09-25	Name of petitioner not correct in cause title.
152	D-WP(C)/39045/2025	MANOJA KUMAR KHUNTIA	2025-09-25	1.Date of Resolution under Annexure-7 does not tally with prayer of the petition.
153	D-CRLMC/29386/2025	RAMESH CHANDRA MAHARANA	2025-09-25	PS case number not correctly furnished in para no.1.

154	D-WA/39393/2025	SHASHI BHUSAN JENA	2025-09- 25	being aggrieved not furnished properly
155	D-CRLA/29448/2025	AJIT PARIJA	2025-09- 25	Period of Delay 243 days 2.Detail address of represented through the CICL not furnished 3. Being aggrieved and Ground, Good grounds certificate not furnished.
156	D-WP(C)/39421/2025	BISWARANJAN MAHARATHA	2025-09- 25	.Subject Code Not Furnished .
157	D- CRLMP/29870/2025	SURENDRA PRASAD BARIK	2025-09- 25	1. Nomenclature not correctly furnished in V.nama and Date chart.
158	D-WP(C)/40521/2025	LALIT KUMAR MAHARANA	2025-09- 25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY)  1. page no. 35 not neat. 2.Dist not mentioned on address of op. nos.2 to 4 6 and 7 .

<b>DEFECTIVE REPORT LIST</b>				
<b>DEFECTIVE REPORT OF 25-09-2025 (CASES FILED BEFORE 2024)</b>				
<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CMAPL/33/2021	CMAPL/33/2021	M/S S.P.DHAL	OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED OTHERS. PRAYER PORTION OF CMAPL BE CORRECTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

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